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ITEM NO.10

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35787/2015
(Arising out of impugned final judgment and order dated 14/08/2015
in WC No. 63106/2009 passed by the High Court Of Judicature at
Allahabad)

U.P. SUNNY CENTRAL BOARD OF WAQF

Petitioner(s)

VERSUS

NAGAR PANCHAYAT SHAHPUR DISTT. MUZAFFARNAGAR U.P Respondent(s)
(with appln. (s) for exemption from filing O.T. and office report)
Date : 18/01/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Mr. Shakil Ahmed Syed, Adv.

Mr. Mohd. Parvez Dubay, Adv.

Mr. Uzmi Jamil Husain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Status quo, as on today, to be maintained in the
meantime.

(SUMAN WADHWA)

AR-cum-PS

(SNEH BALA MEHRA)

ASSISTANT REGISTRAR